# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA STARRED QUESTION NO-361 TO BE ANSWERED ON-18.07.2019

### **SOLAR STREET LIGHTS**

# \*361. SHRI HARISH DWIVEDI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has laid down any procedure for installation of solar street lights and if so, the details thereof;
- (b) the number of solar street lights installed in Uttar Pradesh during 2015-2019 along with the details of proposed installation in future; and
- (c) the details of the procedures/processes involved for installation of solar street lights in the villages?

# **ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) to (c) A Statement is laid on the Table of the House.

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### **STATEMENT**

# STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED Q. NO. 361 FOR 18.07.2019 REGARDING SOLAR STREET LIGHTS

- (a) to (c) The solar street lights (SSLs) are being installed in States/UTs under various Central and States Government Schemes. The Ministry of New & Renewable Energy (MNRE) is implementing the following Schemes for installation of Solar Street Lights in the country:
  - a) Off-grid and Decentralised Solar PV Applications Programme: Phase-II and Phase-III
  - b) Atal Jyoti Yojana (AJAY) Scheme: Phase-I and Phase-II

Under Off-grid and Decentralised Solar PV Applications Programme of MNRE, solar street lights are allocated to various States/UTs based on their demand and capacity available under the Scheme. Under this Programme Central Financial Assistance is made available up to 30% of the benchmark cost for General Category States and up to 90% of the benchmark cost for Special Category States. Centralised tender through Energy Efficiency Services Limited (EESL), a Joint Venture of PSUs under the Ministry of Power, has been called for selection of vendors for supply and installation of SSLs for Phase-III of the Programme as per the specifications approved by MNRE. The installation of SSLs in the villages at the State level will be supervised by the respective State Nodal Agencies being Implementing Agencies.

In the Phase-II of the Programme, the tender for supply and installation of SSLs were called and finalised by the respective State Nodal Agencies, which are also the supervising and Implementing Agencies.

Atal Jyoti Yojana (AJAY) Phase-I & Phase-II are also being implemented by EESL. The Phase-I Scheme was implemented in the States of Assam, Bihar, Jharkhand, Odisha and Uttar Pradesh and had provision for installation of up to 2000 SSLs in each Parliamentary Constituency of these States. Under the Phase-I Scheme, 75% cost of the SSLs was provided by MNRE and balance 25% was met from concerned Member of Parliament's MP Local Area Development Scheme (MPLADS) Fund. Centralised tendering was done by EESL for selection of vendors for supply and installation of Solar Street Lights and the SSLs were installed on receipt of consent and village list from Hon'ble Member of Parliament from concerned Parliamentary Constituency and sanction letter under MPLADS Fund from the concerned District Administration.

Under Phase-II of Atal Jyoti Yojana, the procedure adopted is the same as in Phase-I. However Phase-II is being implemented in Parliamentary Constituencies of following States/UTs:

- i. States of Uttar Pradesh, Bihar, Jharkhand, Odisha and Assam, which were covered in Phase-I of the Scheme as there is additional demand in these States.
- ii. Hilly States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand.
- iii. North Eastern States including Sikkim.
- iv. Islands of Andaman & Nicobar and Lakshadweep.
- v. Parliamentary constituencies covering 48 aspirational districts of States other than those covered in (i) to (iv) above.

As reported by the State Government of Uttar Pradesh, a total of 1,79,919 numbers of SSLs were installed in the State during the period 1<sup>st</sup> April 2015 to 31<sup>st</sup> March 2019 under various Central and States Government Schemes. It has been further reported that the State Government has set a target of installing 16,535 numbers of SSLs during the year 2019-20. In addition, under Phase-II of Atal Jyoti Yojana, there is provision of installation of 1000 numbers of SSLs in each of the 80 Parliamentary constituencies of the State.

MNRE has prescribed following specifications for different models of SSLs for installation under MNRE Schemes and Programmes:

- (i) **Model-I:** 7 Watt LED, 40 Watt solar panel and lead acid battery, operating at full brightness from dusk to dawn
- (ii) **Model-II:** 7 Watt LED, 30 Watt solar panel and lead acid battery, operating at full brightness for first four hours and lower brightness for rest of the time from dusk to dawn
- (iii) **Model-III:** 7 Watt LED, 40 Watt solar panel and lithium ferro-phosphate battery, operating at full brightness from dusk to dawn
- (iv) **Model-IV:** 7 Watt LED, 30 Watt solar panel and lithium ferro-phosphate battery, operating at full brightness for first four hours and lower brightness for rest of the time from dusk to dawn
- (v) **Model-V:** 12 Watt LED, 75 Watt solar panel and lithium ferro-phosphate battery, operating at full brightness for first four hours and lower brightness for rest of the time from dusk to dawn

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